

कल्याण मंत्रालय में उप मंत्री (श्री मती सुमति ओमराव) : (क) प्राप्त आवेदन पत्र के वर्षवार ब्योरे नीचे दिए गए हैं :-

1985-86	2,483
1986-87	2,185
1987-88	2,330

(ख) निपटायें/स्वीकृत किए गए आवेदन पत्रों के ब्योरे नीचे दिए हैं :-

1985-86	2,028
1986-87	1,838
1987-88	1,999

(ग) वर्ष के लिए बजट प्रावधान के अनुसार विधवाओं को विनीय सहायता स्वीकृत की जाती है। प्रशासन के निर्णय के अनुसार किसी भी आवेदन पत्र को आगामी वर्ष के लिए नहीं रखा जाता है। इसलिए आगामी वर्ष के लिए आवेदन पत्र लम्बित रहने का प्रश्न नहीं उत्पन्न।

#### Expenditure on Indira Gandhi Awas Yojana

2126. SHRI SATYANARAYANA DRONAMRAJU: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount allocated to Andhra Pradesh under Indira Gandhi Awas Yojna for the construction of houses during the last three years; and

(b) the expenditure incurred so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN POOJARI): (a) Indira Awas Yojana, a sub-scheme of Rural Landless Employment Guarantee Programme (RLEGP) was launched during the year 1985-86. Funds are allocated to the States/UTs under the Yojana on financial year basis. During the period 1985-86 to 1987-88, an amount of Rs. 3362.00 lakhs was allocated to Andhra Pradesh for construction of houses under the Yojana.

(b) Monitoring of expenditure incurred under the Yojana is done on the basis of reports received from States/UTs on financial year basis. During the period 1985-86 to 1988-89 (upto June, 1988), expenditure of Rs. 3243.415 lakhs including the value of foodgrains at subsidised rates is reported to have been incurred under the Yojana by the State.

#### HUDCO Loan to Andhra Pradesh.

2127. SHRI SATYANARAYANA DRONAMRAJU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount of loan extended to Andhra Pradesh by HUDCO during the last three years;

(b) the amount of loan repayed so far; and

(c) the number of the schemes of the State still pending with HUDCO for clearance?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha

#### Revision of staffing pattern and cadre review for Group C and D Staff of C.P.W.D

2128. SHRI SAMAR MUKHERJEE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received memoranda from the CPWD Employees and Workers Union for revision of staffing pattern and cadre review from Group C and D staff;

(b) if so, what steps government are taking in this regard;

(c) whether Government are aware that due to delay in the revision of staffing pattern in CPWD, the construction of various projects in Pondicherry and Madras are suffering for